

GOVERNMENT OF INDIA  
MINISTRY OF EDUCATION  
DEPARTMENT OF SCHOOL EDUCATION & LITERACY  
**LOK SABHA**  
**UNSTARRED QUESTION NO:- 1719**  
ANSWERED ON-31/07/2023

**Status of Teachers for Class I to VIII**

1719. SHRIMATI MANJULATA MANDAL:  
SHRI RAVIKUMAR D.:

Will the Minister of EDUCATION be pleased to state:

- (a) the total number of school teachers sanctioned by each State including Odisha for classes 1 to 8 for the years 2020, 2021 and 2022;
- (b) the total number of positions for teachers for classes 1-8 that have been filled in above mentioned years;
- (c) the total number of teacher vacancies for classes 1-8 for the years 2020, 2021 and 2022 and the reasons for not filling up these vacancies;
- (d) the total number of schools closed under merger/consolidation/rationalisation in each State especially in Odisha; and
- (e) whether the children from such schools are admitted in other schools and the measures that were taken by the Government so that affected children continue their education?

**A N S W E R**

MINISTER OF STATE IN THE MINISTRY OF EDUCATION  
(SMT. ANNPURNA DEVI)

(a) to (c): The total number of sanctioned, in-position and vacant teaching positions in each State including Odisha for classes 1 to 8 for the years 2020-21, 2021-22 and 2022-23 is given at ANNEXURE.

Education is a subject in the concurrent list of the Constitution and a majority of the schools are under the administrative control of respective State Governments/Union Territory administrations. Recruitment of teachers, their service conditions including the monitoring of absence and deployment come under the purview of the respective State Governments and Union Territory administrations. Recruitment is a continuous process and vacancies keep arising due to a number of factors like retirement, resignation, increased requirement of teachers as a result of the enhanced students' strength. However, the Ministry of Education requests the State and UT Governments for filling-up the vacant posts of teachers and their rational deployment, through review meetings and advisories from time to time.

(d) : The data regarding number of schools closed under merger/consolidation/rationalization in each State especially in Odisha is maintained by the respective State/Union Territory Government. The Government of Odisha has consolidated 5697 satellite schools with lead schools.

(e) : The Right of Children to Free and Compulsory Education (RTE) Act, 2009 provides children's access to elementary schools within the defined area or limits of neighbourhood. In pursuance of Section 6 of the RTE Act, all States have notified area or limits of their neighbourhood norms. In addition, Section 8 of the RTE Act, 2009 also mandates that the appropriate government shall provide free and compulsory elementary education to every child and will ensure availability of neighbourhood schools.

Under the Centrally Sponsored Scheme of Samagra Shiksha, States are supported for ensuring access of all children affected due to consolidation/rationalization of schools to a fully functional neighbourhood school and to consolidate the resources to improve quality of education and to ensure retention. Transport/escort facilities for these children are also supported.

\*\*\*\*\*

**ANNEXURE REFERRED TO IN PART (a) to (c) OF THE LOK SABHA UNSTARRED QUESTION NO. 1719 FOR 31<sup>ST</sup> JULY, 2023 REGARDING "STATUS OF TEACHERS FOR CLASS I TO VIII" ASKED BY HON'BLE MEMBERS OF PARLIAMENT SHRIMATI MANJULATA MANDAL & SHRI RAVIKUMAR D.**

S. No	State/UT	Number of Teachers (Source: PAB meetings and AWP&B)								
		2022-23			2021-22			2020-21		
		Sanctioned Post	In-position	Vacancy	Sanctioned Post	In-position	Vacancy	Sanctioned Post	In-position	Vacancy
1	A&N Islands	3,304	2,266	1,038	3,304	2,464	840	3,169	2,599	570
2	Andhra Pradesh	1,56,895	1,17,887	39,008	1,56,895	1,18,704	38,191	1,56,895	1,34,286	22,609
3	Arunchal Pradesh	14,062	13,570	492	14,062	13,570	492	14,062	13,570	492
4	Assam	1,80,309	1,67,092	13,217	1,80,373	1,67,156	13,217	1,82,198	1,68,981	13,217
5	Bihar	5,92,541	4,05,332	1,87,209	5,92,541	3,65,299	2,27,242	5,92,541	3,69,053	2,23,488
6	Chandigarh	5,243	4,318	925	4,251	3,443	808	4,274	3,653	621
7	Chhattisgarh	2,21,067	1,82,375	38,692	2,30,612	1,77,433	53,179	2,00,429	1,50,595	49,834
8	D&D and DNH	2,442	1,959	483	2,500	2,106	394	2,405	2,057	348
9	Delhi	46,671	40,788	5,883	43,550	39,768	3,782	51,535	47,247	4,288
10	Goa	1,806	1,802	4	2,034	2,027	7	2,216	1,827	389
11	Gujarat	2,03,136	1,83,173	19,963	2,44,211	2,30,941	13,270	2,17,106	2,13,067	4,039
12	Haryana	65,608	62,511	3,097	65,608	60,843	4,765	64,947	61,988	2,959
13	Himachal Pradesh	43,609	41,821	1,788	43,612	42,445	1,167	45,997	42,323	3,674
14	Jammu & Kashmir	97,649	92,635	5,014	1,00,647	84,669	15,978	1,00,647	84,669	15,978
15	Jharkhand	1,86,865	1,12,508	74,357	1,86,865	1,13,026	73,839	1,86,865	1,11,338	75,527
16	Karnataka	1,77,845	1,53,964	23,881	1,82,624	51,586	1,31,038	1,89,111	1,60,040	29,071
17	Kerala	31,506	29,488	2,018	31,506	30,135	1,371	31,506	30,135	1,371
18	Ladakh	4,642	4,135	507	4,600	4,385	215	4,665	4,632	33
19	Lakshadweep	440	410	30	440	394	46	440	409	31
20	Madhya Pradesh	3,63,099	2,93,432	69,667	3,63,099	2,88,744	74,355	3,63,099	2,88,744	74,355
21	Maharashtra	2,95,026	2,76,822	18,204	2,88,639	2,79,773	8,866	3,23,883	3,23,883	0

		Number of Teachers (Source: PAB meetings and AWP&B)								
S. No	State/UT	2022-23			2021-22			2020-21		
		Sanctioned Post	In-position	Vacancy	Sanctioned Post	In-position	Vacancy	Sanctioned Post	In-position	Vacancy
22	Manipur	14,913	14,567	346	14,913	14,567	346	14,913	14,567	346
23	Meghalaya	19,437	19,437	0	19,402	19,402	0	19,437	19,437	0
24	Mizoram	8,560	5,987	2,573	8,919	8,919	0	8,919	8,919	0
25	Nagaland	16,066	16,066	0	16,872	16,872	0	16,872	16,872	0
26	Odisha	2,29,006	2,29,006	0	2,29,006	2,29,006	0	2,29,006	2,29,006	0
27	Puducherry	3,625	2,676	949	3,625	1,945	1,680	3,705	2,922	783
28	Punjab	92,084	91,955	129	92,084	91,955	129	92,084	91,955	129
29	Rajasthan	2,99,387	2,73,991	25,396	2,99,327	2,75,884	23,443	2,83,416	2,54,237	29,179
30	Sikkim	2,968	2,968	0	3,628	3,628	0	8,573	3,239	5,334
31	Tamil Nadu	1,44,968	1,43,215	1,753	1,45,016	1,39,182	5,834	1,47,913	1,45,551	2,362
32	Telangana	97,710	86,362	11,348	1,07,821	97,164	10,657	1,06,977	95,460	11,517
33	Tripura	29,494	21,761	7,733	29,494	21,981	7,513	26,542	25,870	672
34	Uttar Pradesh	5,79,622	4,53,594	1,26,028	7,19,399	4,53,594	2,65,805	7,19,399	5,24,401	1,94,998
35	Uttarakhand	46,053	35,120	10,933	38,054	30,928	7,126	46,053	35,970	10,083
36	West Bengal	5,32,568	4,77,668	54,900	5,11,600	4,59,924	51,676	5,39,217	4,79,922	59,295
	INDIA	48,10,226	40,62,661	<b>7,47,565</b>	49,81,133	39,43,862	<b>10,37,271</b>	50,01,016	41,63,424	<b>8,37,592</b>

(Source: PAB meetings and Annual Work Plan & Budget)

\*\*\*\*\*